

R.O.C.No.15906-A/2017/B2

**SENIOR CIVIL JUDGE,
TRANSFER & POSTINGS**

NOTIFICATION No. 61 / 2017

The Government in G.O.(Ms).No.784, Home (Courts.III) Department, dated 16.11.2016, have issued orders sanctioning the constitution of a new Sub Court at Jayamkondam in Ariyalur District.

Thiru G.Saran, Special Judge No.I (LAOP),
Jayamkondam is transferred and posted as Sub Judge,
Jayamkondam, in the above said newly sanctioned Court.

**HIGH COURT, MADRAS.
DATED: 26.04.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**

R.O.C.No.15906-A/2017/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru G.Saran, Special Judge No.I (LAOP), Jayamkondam, transferred and posted as Sub Judge, Jayamkondam, in the newly sanctioned Court - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No.61 / 2017, dated : 26.04.2017.

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Thiru G.Saran, Special Judge No.I (LAOP), Jayamkondam, who has been transferred and posted as Sub Judge, Jayamkondam, in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his post to the Special Judge No.II (LAOP), Jayamkondam, on 28.04.2017 A.N. and assume charge of the new post on 29.04.2017 F.N. (Saturday) without fail.

As the inauguration of the Sub Court at Jayamkondam, Ariyalur District is to be held on 29.04.2017 F.N, (Saturday) Thiru G.Saran, is required to report to the Principal District Judge, Ariyalur on 28.04.2017 A.N. without fail, in connection with inauguration of the said newly sanctioned Court.

The Special Judge No.II (LAOP), Jayamkondam is required to hold full additional charge of the post of Special Judge No.I (LAOP), Jayamkondam, untill further orders.

**HIGH COURT, MADRAS.
DATED: 26.04.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**

R.O.C.No.30018-A/2017-B2

DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 67 / 2017

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016 have accorded administrative sanction towards constitution of 15 Family Courts in the cadre of District Judge in 15 District in 4 phases, one each at Ariyalur, Cuddalore, Kanniyakumari, Karur, Krishnagiri, Nagapattinam, Namakkal, Perambalur, Pudukkottai, Ramanathapuram, Thanjavur, Theni, Thoothukudi, Tiruvannamalai and Tiruppur and accorded financial sanction towards the Constitution of four Family Courts one each at Ariyalur, Cuddalore, Kanniyakumari and Karur :

Thiru N.Muthukrishnan, I Additional District Judge, Tirunelveli, who has been appointed on transfer as Judge, Family Court, Ariyalur, in the newly sanctioned Court vide G.O.(D.).No.497, Home (Courts-II) Department, dated 20.04.2017 is transferred and posted as Judge, Family Court, Ariyalur, in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 26.04.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

R.O.C.No.30018-A/2017-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru N.Muthukrishnan, I Additional District Judge, Tirunelveli - transferred and posted as Judge, Family Court, Ariyalur in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 67 / 2017 dated : 26.04.2017.

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Thiru N.Muthukrishnan, I Additional District Judge, Tirunelveli, who has been transferred and posted as Judge, Family Court, Ariyalur in Ariyalur District in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his post to the II Additional District Judge (PCR), Tirunelveli, on 27.04.2017 A.N. and assume charge of the new post of Judge, Family Court, Ariyalur on 29.04.2017 F.N., (Saturday), without fail.

As the inauguration of the Family Court, Ariyalur is to be held on 29.04.2017 F.N, Thiru N.Muthukrishnan, is required to report to the Principal District Judge, Ariyalur, on 28.04.2017 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The II Additional District Judge (PCR), Tirunelveli, is required to hold full additional charge of the post of I Additional District Judge, Tirunelveli, until further orders.

**HIGH COURT, MADRAS.
DATED: 26.04.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**